

**DIVISION BENCH**

**ITEM NO. 141**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 38/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>PRANAV SINGH V/S REAL GODWIN DEVELOPERS PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>73(4) OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 14<sup>th</sup> July, 2023.

**-Sd-  
(Deputy Registrar)**

**22<sup>nd</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*